## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

CP No. 136 (ND)/11

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY:

Mr. Navneet Garg Vs. M/s Xilon Trading Pvt.

Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

For the Petitioner:

Mr. P. Nagesh, Advocate

Mr. Dhruv Gupta, Advocate

For the Respondent:

Mr. Shantanu Parashar, Advocate

Ms. Malvika Awasthi, Advocate

## **ORDER**

Ld. Counsel for the Petitioner has prayed for pass over which cannot be granted. In view of the same, all three connected matters be listed on 11<sup>th</sup> December, 2017.

(S. K. Mohapatra)

Member (T)

(ına Malhotra) Member (J)